

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 02
CP No. (IB)- 45/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

M/s Shantanu Investments Pvt. Ltd. Financial Creditor

Versus

M/s Aksh Optifibre Limited ...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Palak Kalra, proxy counsel
For the Corporate Debtor : Sonal Anand, Adv.

ORDER

Heard Ms. Palak Kalra, proxy counsel appearing on behalf of Mr. Abhishek Anand, Adv. for the Applicant/ Financial Creditor. Mr. Sonal Anand, Adv. appearing on behalf of the Respondent/ Corporate Debtor. Copy of the rejoinder has been furnished to the learned counsel for the Respondent. Pleadings are complete in this matter. List the matter for arguments on 29.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024